

GOVERNMENT OF INDIA
MINISTRY OF CULTURE
LOK SABHA
UNSTARRED QUESTION NO. 4010
TO BE ANSWERED ON 27.03.2017
CHAITRA 6, 1938 (SAKA)

PROTECTED AREA AROUND BHANGARH TEMPLE

4010. SHRI BHEEMRAO B. PATIL:

Will the Minister of CULTURE be pleased to state:

- (a) whether the Archaeological Survey of India (ASI) has not been able to demarcate protected area around the Bhangarh temple even after 66 years of declaring it as a protected monument; and
- (b) if so, the details thereof?

ANSWER

MINISTER OF STATE, CULTURE AND TOURISM (INDEPENDENT CHARGE)

(DR. MAHESH SHARMA)

- (a)&(b) Bhangarh temple did not require demarcation since it falls within the premises of Ancient Site, Bhangarh. The Site is a Centrally Protected Monument under Archaeological Survey of India (ASI) and the whole area is under possession and administrative control of ASI.